

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 31.10.2018 (Wednesday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 405 of 2018	SREI Infrastructure Finance Ltd. Vs. State Bank of India & Ors. With	Arijit Mazumdar	Srishti Khare
2.	Comp. App. (AT) (Ins) No. 466 of 2018	SREI Equipment Finance Ltd. Vs. Sumit Binani & Ors.	Diwakar Maheshwari	Sreenita Ghosh-RP

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 670 of 2018	Cook-me (Spice) Pvt. Ltd. Vs. Sanjay Stores.	Shreyans Singhvi	
4.	Comp. App. (AT) (Ins) No. 671 of 2018	Pr. Commissioner of Income Tax (Central)-3, Mumbai Vs. Raj Oil Mills Ltd. & Ors.	Asheesh Jain	
5.	Comp. App. (AT) No. 348 of 2018	Metmin Investments Holdings Ltd. Vs. Rinac India Ltd. & Anr.	Sahil Narang	Balaji Srinivasan
6.	Comp. App. (AT) No. 362-372 of 2018	Ariizona Real Estate Pvt. Ltd. & Ors. Vs. Union of India	Udit Gupta	
7.	Comp. App. (AT) No. 373 of 2018	Raj Narain Singh & Anr. Vs. ROC, Uttar Pradesh & Anr.	Pradeep K. Mittal	
8.	Comp. App. (AT) No. 374 of 2018	Sambhav Energy Ltd. Vs. Union of India	Anup Jain	
9.	Comp. App. (AT) No. 375 of 2018	Navneet Gupta Vs. Bharat Tractors Pvt. Ltd. & Ors.	Saurabh Kalia	
10.	Competition. App. (AT) No. 81 of 2018	Vijay Bhutda Vs CCI & Ors	Gautam Shahi	

For Admission (After Notice)

11.	Comp. App. (AT) No. 353 of 2018	Rohit Modi & Ors Vs Union of India With	Mukunda	Payal Chandra
12.	Comp. App. (AT) No. 356 of 2018	Nikita Praveenkumar Tated & Ors. Vs. Union of India With	B.V. Niren	Ashim Sood

13.	Comp. App. (AT) No. 359 of 2018	Prakash Chandra Purohit & Ors. Vs. Union of India	Abhishek Baid	Ashim Sood
14.	Comp. App. (AT) (Ins) No. 543-544 of 2018	Ramanathan Bhuvaneshwari Vs. Vipin Kumar & Ors. With	A.S. Satish Kumar	K.V. Omprakash-R1 Shyel Trehan- R2 Jatin Mongia-R3 Natasha-SFIO
15.	Comp. App. (AT) (Ins) No. 571 of 2018	Zuventus Healthcare ltd Vs Ramanathan Bhuvaneshwari and anr With	Diya Kapur	K.V. Omprakash-R1 Shyel Trehan- R2 Jatin Mongia-R3 Natasha-SFIO
16.	Comp. App. (AT) (Ins) No. 598 of 2018	Vipin Kumar Vs. Ramanathan Bhuveshwari, R.P. for Tejkamal Pharmaceuticals Pvt. Ltd.	K.V. Omprakash	K.V. Omprakash-R1 Shyel Trehan- R2 Jatin Mongia-R3 Natasha-SFIO
17.	Comp. App. (AT) (Ins) No. 329 of 2018	State Bank of India Vs. Punjab National Bank & Ors. With	Nidhi Mittal	Bishwajit Dubay- R2 N.V. Srinivasan- R1 Chitranshul A. Sinha-R3
18.	Comp. App. (AT) (Ins) No. 529 of 2018	Punjab National Bank Vs State Bank of India and Ors	Premanand Gewas	Ankur Mittal-R1 Shatrajit Banerji- R2
19.	Comp. App. (AT) (Ins) No. 373 of 2018	Shashi Kanth Jain Vs. Alloys & Metals (India)	Poonam Agarwal	Srishti Kapoor
20.	Comp. App. (AT) (Ins) No. 471 of 2018	Srinivasa Garment Pvt. Ltd. Vs. Danalakshmi Paper Mills Pvt. Ltd. &Anr.	Ravi Raghunath	P. Eswawamoorthy
21.	Comp. App. (AT) (Ins) No. 517 of 2018	Equipment Conductors & cable Ltd. Vs Transmission Corporation of Andhra Pradesh Ltd.	S. Hariharan	Rakesh K Sharma
22.	Comp. App. (AT) (Ins) No. 519 of 2018	MSTC Ltd Vs Adhunik Metalliks Ltd & Ors	Pallavi Pratap	Roopali Singh
23.	Comp. App. (AT) (Ins) No. 616 of 2018	Shailesh Sangani Vs Joel Cardoso & Anr	Mahesh Agarwal	
24.	Comp. App. (AT) No. 221 of 2018	Jindal Steel and Power Ltd. Vs. Arun Kumar Jagatramka&Anr.	Milan Singh Negi	Nakul Mohta
25.	Comp. App (AT) No. 323 of 2018	Axestrack Software Solutions Pvt. Ltd. Vs. Harman Singh Arora & Ors.	Manisha Choudhary	Jatin Mongia R1 to 4.

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For Hearing

26.	Comp. App. (AT) (Ins) No. 194 of 2018 Part Heard	IDBI Bank Ltd. Vs. MBL Infrastructures Ltd. & Ors. with	Milan Singh Negi	Kunal Kohli (R1) Ansuya Salwan - R3
27.	Comp. App. (AT) (Ins) No. 225 of 2018 Part Heard	Bank of Baroda & Anr. Vs. MBL Infrastructures Ltd & Ors. with	Surabhi Khattar	Kunal Kohli (R1) Sanjeev Ahuja- R2 Ansuya Salwan - R3
28.	Comp. App. (AT) (Ins) No. 235 of 2018 Part Heard	Bank of India Vs. MBL Infrastructures Ltd. & Ors.	V. Seshagiri	Kunal Kohli-R2 Ansuya Salwan- R3
29.	Comp. App. (AT) (Ins) No. 408 of 2018 Part Heard	Jya Finance and Investment Company Ltd. Vs. J.R. Agro Industries Pvt. Ltd. & Ors.	Arijit Mazumdar	Arvind Kumar(R1), Vikram Bajaj (RP), Amit Gupta (R3)
30.	Comp. App. (AT) (Ins) No. 261 of 2018	Cooperatieve Rabobank Vs. Shailendra Ajmera	Silpa Nair	Raunak Dhillon
31.	Comp. App. (AT) No. 156 of 2018	Janakiraman Srinivasan & Ors. Vs. Nava Healthcare Pvt. Ltd. & Ors.	Ramesh C. Kainthola	Navin Kumar
32.	TA (AT) (Compt.) No. 10 of 2017 (Old Appeal No. 48/2016)	Shree Cement Limited Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Samar Bansal (R-CCI)
33.	Competition App. (AT) No. 15 of 2018	Federation of Gujrat State Chemists and Druggists Association & Anr. Vs. Competition Commission of India & Ors. with	Gunjan Chowksey	Manmeet Arora- R1 Amit Gupta-R3 Mansi Kukreja- R4
34.	Competition App. (AT) No. 35 of 2018	Chemists & Druggists Association of Baroda & Anr. Vs. Reliance Agency & Ors.	Anshul Narayan	Mansi Kukreja- R1 Manmeet Arora- R3
35.	Competition App. (AT) No. 55 of 2018	Hetero Healthcare Ltd. & Ors. Vs. Competition Commission of India & Anr.	Bina Gupta	Samar Bansal (R-CCI)

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For Hearing

36.	Comp. App. (AT) No. 254 of 2018	Cyrus Investments Pvt. Ltd. Vs. Tata Sons Ltd. & Ors. with	Sonali Jaitley Jaiyesh Bakshi	Prateek Sekseria
37.	Comp. App. (AT) No. 268 of 2018	Cyrus Pallonji Mistry Vs. Tata Sons Ltd & Ors	Akshay Makhija	Ruby Singh (R1), Rohan Batra (R2), Saswat Pattnaik (R6), Manik Dogra (R23)
38.	Comp. App. (AT) (Ins) No. 461 of 2018	SharadSanghi Vs. Vandana Garg & Ors. With	Sameer Rohtagi	Sumesh Dhawan- R1 Bishwajit Dubey- R5
39.	Comp. App. (AT) (Ins) No. 464 of 2018	Ashutosh Koul & 814 Ors. Employees of Jyoti Structures Ltd. Vs. DBS Bank Ltd. & Ors. With	Payal Chandra	SumeshDhawan (R-4) Bishwajit Dubey- R5
40.	Comp. App. (AT) (Ins) No. 548 of 2018	Apollo Jyoti LLC and Ors Vs Jyoti Structures Ltd	Shardul Amarchand Mangaldas	Shivani Sinha (R-1), Ashish Mukhi (R- DBS), Bishwajit Dubey (R-SBI), Ashok Kr. Jain (R- Allahabad Bank), Srideepa-R6

Note: Court will not sit after 03:00 PM.

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Alankar
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By Order

Joint Registrar

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